

LOK SABHA

Monday, April 8, 1963/Chaitra 18, 1885  
(Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Ordnance Factory Workers

\*759. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether the Ordnance Factory workers throughout the country are working on Sundays and Holidays; and

(b) whether they are accepting less payment of overtime allowance than they are entitled to under the Factories Act?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) On the declaration of Emergency Ordnance Factories worked seven days a week including Sundays and holidays with only one day 'off' to each employee every fortnight. From February 1963 these Factories (except for continuous process section) work on alternate Sundays. Working on paid holidays is resorted to, whenever necessary, to maintain the production targets.

(b) No Sir. The workers are paid their full wages including overtime payments for Sundays and holidays admissible to them under the Factories Act.

**Shri S. M. Banerjee:** May I know whether it is a fact that out of their overtime pay and other allowances the ordnance factory workers are

contributing a lot to the National Defence Fund? If so, what is the total amount contributed by them?

**Shri Raghuramaiah:** About Rs. 26 lakhs up till now.

**Shri S. M. Banerjee:** May I know whether it is a fact that there is serious discontent among the non-industrial staff in the ordnance factories, specially in U.P. and Bengal, because of the discrimination in the payment of overtime allowance between industrial and non-industrial employees? Has this matter been taken up with the finance authorities and, if so, what is the result?

**Shri Raghuramaiah:** I presume the hon. Member is referring to the difference in the quantum of overtime wage between these two categories. If so, the matter is under examination.

**Shri Indrajit Gupta:** May I know whether it is not a fact that outside UP and Bengal, in all other ordnance factories, particularly in Madhya Pradesh, this distinction between industrial and non-industrial workers in respect of rate of overtime wage has been removed long ago and they are getting the same rate? If so, why this distinction only in these two States?

**Shri Raghuramaiah:** As I said, the whole matter is under examination.

**Shri Kapur Singh:** May I know whether in the background of the Chinese aggression Government have conducted a new political screening of these workers?

**Shri Raghuramaiah:** We always ensure that we have good and loyal workers in our various factories.

**Shri Kashi Ram Gupta:** May I know how many shifts these factories were working before the emergency?

**Shri Raghuramaiah:** Before the emergency, except in a few factories where it is necessary to work more than one shift to keep up the balance in production, in all other factories only one shift was there. Of course, the position has changed after the emergency.

**Shri Sham Lal Saraf:** Since the workers have begun to work overtime has the production, both qualitatively and quantitatively, kept pace with the target that has been kept after the emergency?

**Shri Raghuramaiah:** Certainly, there has been increase in production, both in quantity and quality. I am sure the workers are working with great patriotic zeal.

**Shrimati Sharda Mukerjee:** Have Government considered the question of replacing the ago-old practice of over-time allowance with a system of efficiency bonus so as to speed up production?

**Shri Raghuramaiah:** We have various schemes for achieving greater production and better efficiency. This over-time payment is in respect of over-time work, and that is governed by the Payment of Wages Act.

**Shrimati Savitri Nigam:** May I know the number of casual workers in these factories? Is it a fact that some of them have been working in that capacity for the last few years and they have not yet been made permanent?

**Mr. Speaker:** That is a different question.

#### Barahoti

\*760. **Shri Vidya Charan Shukla:** Will the Minister of Defence be pleased to state:

(a) whether the Chinese at any time after 20th October, 1962 occupied our frontier outpost at Barahoti; and

(b) in whose control Barahoti is at present?

**The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):**  
(a) No, Sir.

(b) The control over Barahoti has been in dispute and was not resolved even in 1958 at a conference of officials of the two Governments.

**Shri Vidya Charan Shukla:** May I know whether the high grounds of Barahoti, which were in dispute, were actually in our physical occupation or not since 20th October?

**The Minister of Defence (Shri Y. B. Chavan):** As far as that area is concerned, the Chinese were sending their civilians and we were also sending our civilians to help our traders. That is the position.

**Shri Vidya Charan Shukla:** May I know whether our check-posts have been shifted from Barahoti after the Chinese have menacingly increased their numbers or they are still there?

**Shri Y. B. Chavan:** In the winter season there is no question of keeping the outpost because it cannot function.

**श्री भक्त दर्शन :** श्रीमन, पहले तो मैं यह संशोधन करना चाहता हूँ कि "बाड़ा-होती" उच्चारण करना गलत है बल्कि इस का सही उच्चारण "बड़ाहोती" है, जैसे कि बड़ा या छोटा होता है। क्या गवर्न-मेंट के ध्यान में यह बात आई है कि बड़ाहोती के दूसरी तरफ चीनी सेनाएं बड़ी संख्या में एकत्रित हैं और उस को देखते हुए अपनी रक्षा की व्यवस्था कितनी मजबूत की गई है क्या इस के बारे में मंत्री महोदय कुछ प्रकाश डाल सकेंगे ?

**Shri Y. B. Chavan:** I think that forms a part of the operational plan. I cannot disclose it.

**श्री प्रकाश वीर शास्त्री :** जैसाकि श्रीमाननीय सदस्य श्री भक्त दर्शन ने प्रश्न किया, क्या सरकार के पास इस सम्बन्ध